

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/720/2020

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : Sunku Vasundhra

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. K. Chandrasekaran for SBI. Ld. Counsel Mr. Raghav Menon for the RP.

List the petition on 12.06.2024 for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk